

**NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**CP(IB)No.32/BB/2021**

CORAM: SHRI ASHOK KUMAR BORAH, MEMBER (JUDICIAL)  
SHRI HEMANT KUMAR SARANGI, MEMBER (TECHNICAL)

DATE: 23<sup>rd</sup> July, 2021  
TIME: 02:00 PM

In the matter of

Mr. Putta kempanna

v.

M/s. Welworth Software Pvt Ltd

**Section: 7 of I&B Code, 2016**

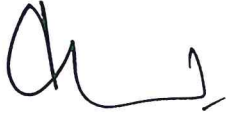
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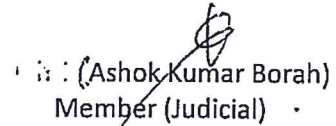
**ORDER**

Learned Counsel for the Financial Creditor Shri. Rahul Aggarwal appeared through VC. Adv Shri. Patel also appeared through VC for the Corporate Debtor. Pleadings are complete.

**List for hearing on 20.08.2021**



(Hemant Kumar Sarangi)  
Member (Technical)



(Ashok Kumar Borah)  
Member (Judicial)